

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2659 of 1993  
MA No. 3675 of 1993

(8)

New Delhi this the 17th day of November, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman  
Mr. B.N. Dhoundiyal, Member

Shri Som Nath Sharma  
R/o Quarter No.51, MIG Flats, East Ioni  
Road, Delhi. ....Applicant

None for the applicant

Versus

1. Union of India  
through Chief General Manager,  
Mahanagar Telephone Nigam Itd.,  
Northern Telecom Region,  
Kidwai Bhawan,  
New Delhi.
2. The Chief General Manager,  
Mahanagar Telephone Nigam Itd.,  
Khurshid Lal Bhawan,  
New Delhi.
3. The Deputy General Manager (Admn.),  
Mahanagar Telephone Nigam Itd.,  
Khurshid Lal Bhawan,  
New Delhi.
4. The General Manager (Project  
Management),  
Mahanagar Telephone Nigam Itd.,  
Chanderlok Building,  
Janpath,  
New Delhi. ....Respondents

By Advocate Shri V.K. Rao

ORDER (ORAI)

Mr. Justice S.K. Dhaon, Vice-Chairman

List has been revised. No one has  
appeared in support of this application. The  
application is dismissed in default of  
appearance.

(B.N. DHOUNDIYAL)  
MEMBER (A)

RKS

(S.K. DHAON)  
VICE CHAIRMAN